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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. No. 199/241-242/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017**

Name of the Company: Ajay Patel & Ors.  
V/s.  
Multidimensional Holdings & Consultants Pvt.  
Ltd. & Ors.

Section of the Companies Act: Sections 241-242 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	TANAYA SHAH	ADVOCATE	PETITIONER	Tanaya Shah
2.	Aditya Bihani with Anuj K Trivedi	ADVOCATE	Respondent 1-3, 7, 9	Aditya B.

**ORDER**

Learned Advocate Mr. Dhaval Shah present for Petitioners. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents No. 1 to 3 and 7 to 9. None present for Respondent No. 4.

Both sides requested for some time as they are going to settle the matter.

List the matter on 29.01.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 8th day of December, 2017.